NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

others

: M/s Indo - Asian News Channel Private Limited & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SARATH BABU Advocate for. A.M. Snidharan

3) AR. RAMANATHAN

1) B. SARATH BABU

Advocate for petitioner B. garten

for. A.M. Snidharan

Counsel M. ProPosed D. Saville

3) A R. RAMANATHAN

Come for RI to R3

Ramanathan

ORDER

Mr. B. Sarath Babu, Counsel for Petitioner present. Mr. A.R. Ramanathan, Counsel for R1 to R3 present. Mr. T.V.P. Saivihari, Counsel for proposed R-7 present and he filed the counter and has given a copy to the other side. Matter is posted for argument in C.A.34/2016. Put up on 11.07.2017.

J- 2 mjagupen.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDIÇIAL)